turists' fields, and also the progressive cultivators discuss among themselves matters about improved agricultural practices and they exchange their ideas with agricultural officers in the Department.

SHRI JASWANT SINGH: Do I take it that only theoretical training is given or practical training is also given? From the reply of the hon. Minister it appears that only theoretical training is given. Is there any arrangement for giving practical training?

SHRI S. K. DEY: Both theoretical as well as practical. As I mentioned, demonstrations are also actually given in the fields in the host village.

SHRI PURNA CHANDRA SHARMA: What is the cost of the training of these farm leaders?

SHRI S. K. DEY: Actually there is hardly any cost involved because the progressive farmers come with their own rations. The Government has so far spent up to a maximum of about Re. 1 per day to subsidise the cost of food and other expenses.

SHRI PURNA CHANDRA SHARMA: Is it uniform for all the States?

SHRI S. K. DEY: Yes.

SHRI B. P. BASAPPA SHETTY: For how long do they give training to these farm leaders?

SHRI S. K. DEY: Between 3 to 5 days.

SHRI P. C. BHANJ DEO: May I know where precisely these farm leaders have been employed so far, if they are employed?

SHRI S. K. DEY: They are not at all intended to be employed by anybody. These are the progressive cultivators who are made to gather in a common camp to exchange ideas with each other and with the Government organisation and also to receive demonstration in improved methods in the fields. to Questions

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ACTION TAKEN AGAINST HIGH RAILWAY OFFICIALS ON GROUNDS OF CORRUPTION

*221. SHRI J. H. JOSHI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of inquiries and investigations made and action taken against high Railway officials on grounds of corruption during the last two years; and

(b) whether there has been any appreciable result in the direction of removing the evil?

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI SHAH NAWAZ KHAN): (a) Inquiries and investigations were made against 12 Railway officers in the administrative grade during the period 1-1-56 to 15-7-58; out of these the allegations against 10 were not substantiated; one case is pending finalisation and, in the remaining case, the officer's claim for promotion was not considered for some years.

Orders were issued in 1957 dismissing two officers in the administrative grade, as a result of inquiries initiated prior to 1-1-1956.

(b) The inquiries revealed that in most cases, the allegations were unfounded. It is hoped that with the increased activities of the S.P.E. and Vigilance Organisation on the Railways, further improvement in the incidence of corruption could be expected.

SHRI J. H. JOSHI: How many of them are in Classes I and II and how^{*} many belong to Class III category?

SHRI SHAH NAWAZ KHAN: The question specifically referred to the cases against high officers. By high officers, we took the officers of the administrative grade. They are all in Grade I.

SHRI J. H. JOSHI: May I know if as a result of this departmental or legal action against the railway employees, on grounds of corruption, any amount has been recovered by way of fine or penalty during these two years? If so, how much?

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SHRI SHAH NAWAZ KHAN: In this particular category of officers, enquiries were initiated against 12. Ten were exonerated, as the charges were not proved against them and one case is still under investigation. Another officer has been exonerated and put back on duty.

SHRI J. H. JOSHI: Will he give the break-up of this number Railwaywise, especially how many officers are involved in corruption in the Western Railway and how many in the Central Railway?

SHRI SHAH NAWAZ KHAN: Eaquiries were initiated against 6 administrative officers on the Western Railway and against one officer on the Southern Railway.

DR. RAGHUBIR SINH: May I know how much time these enquiries take?

SHRI SHAH NAWAZ KHAN: It varies with each individual case.

DR. RAGHUBIR SINH: How many years in all or what is the maximum period for any of these enquiries?

SHRI SHAH NAWAZ KHAN: It is very difficult to give the maximum and minimum period. It all depends on the circumstances of each individual case.

SHRI B. P. BASAPPA SHETTY: To bring about moral effect on other subordinates, whether publicity of the dismissal of these two officers was given widely in the Press?

SHRI SHAH NAWAZ KHAN: Yes, it was widely published in the Press.

SHRI AMOLAKH CHAND: May I know whether some special investigation by Special Police is being made about some Railway officials posted in the City of Delhi?

SHRI SHAH NAWAZ KHAN: The question referred to investigations during a specific period and I have given the details of the same. to Questions

SHRI V. K. DHAGE: Out of twelve people, ten were exonerated. May I know what were the charges specifically against them?

SHRI SHAH NAWAZ KHAN: They were cases of corruption, various torms of corruption.

SHRI V. K. DHAGE: What type?

MR. CHAIRMAN: Varieties of corruption.

SHRI V. K. DHAGE: I want to know what are those varieties.

SHRI SHAH NAWAZ KHAN: Mainly corruption in financial matters.

TICKETLESS TRAVELLING

*222. Dr. A. N. BOSE: Will the Minister of RAILWAYS be pleased to state:

(a) the volume of ticketless travelling and of travelling in an upper class with a ticket of the lower class and the consequent loss to the Railways during the last financial year;

(b) whether there is any system of checking tickets in all the suburban railways;

(c) whether there have been cases of assault on ticket-examiners by the ticketless travellers; and

(d) if the answer to part (c) above be in the affirmative, what was the number of such cases during the year 1957-58 and what steps, if any, have been taken to give protection to ticketexaminers in the discharge of their duty?

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI S. V. RAMASWAMY): (a) Any reliable estimate of the extent to which travelling without ticket or travelling in a higher class with a lower class ticket prevails and of the